

GOVERNMENT OF INDIA
MINISTRY OF CULTURE

RAJYA SABHA
UNSTARRED QUESTION NO.1628
TO BE ANSWERED ON 9TH MARCH, 2021

PREPARATION OF AMRUT MAHOTSAV, 2022

1628. SHRI B.LINGALAH YADAV:

Will the **MINISTER OF CULTURE** be pleased to state:

- (a) the steps being taken for Amrut Mahotsav of 2022, on the 75th year of the country's independence so far and too resonate with the vision of Atma Nirbharta ; and
- (b) the funds sanctioned/spent so far along with future action plan worked out in this regard?

ANSWER

MINISTER OF STATE (I/C) FOR CULTURE & TOURISM

(SHRI PRAHLAD SINGH PATEL)

(a) & (b) A **National Implementation Committee** under the chairmanship of Hon'ble Home Minister has been constituted (**Annexure-I**) for planning activities under the commemoration of 75th Anniversary of India's Independence (Amrut Mahotsava). So far, two meetings of NIC have been held, on 25th November 2020 and 26th February 2021. A Committee of Secretaries has also been set up for this commemoration (**Annexure-II**), which has met five times so far-on 20.08.2020, 30.10.2020, 07.11.2020, 16.12.2020 and 28.01.2021. A number of activities have been identified for celebrating the event in a befitting manner at national and international level. It has also been decided that activities will begin 75 weeks prior to 15th August 2022.

State Govts/UT Govts have also been requested to form State/District level committees for guiding the Amrit Mahotsav commemoration on themes such as Atma Nirbharta.

No specific allocation of funds has been made in the Union budget. All the Ministries of Government of India will work out their action plan within their regular Budget allocation.

File No. CM-21035/2/2020-C&M
Government of India
Ministry of Culture

New Delhi
Dated 12th February, 2020

ORDER

It has been decided with the approval of Prime Minister's Office to constitute a common National Implementation Committee (NIC) for a period of three years i.e. from 2020 to 2022 for the commemorations scheduled for 2020, 2021 and 2022.

The composition and terms of reference of the NIC will be as under:-

Composition of Core Committee

(i)	Hon'ble Home Minister	Chairman
(ii)	Hon'ble Minister of Finance	Member
(iii)	Hon'ble Minister of Culture	Member
(iv)	Secretary, Ministry of Culture	Member Secretary
(v)	Financial Advisor, Ministry of Culture	Member

Terms of reference

- (i) The NIC may associate additional members based on the commemoration that is agreed.
- (ii) The NIC will examine all proposals for celebration of various commemoration and take appropriate decisions which will be considered by the Government for implementation subject to extant rules, instructions and practices.
- (iii) This order comes into force with effect from date of issue.

-Sd-
(S.C.Barmma)
Joint Secretary to the Government of India

To:

- (i) All Members of National Implementation Committee (NIC)
- (ii) PS to Minister of Culture
- (iii) Sr.PPS to Secretary (Culture)
- (iv) Sr.PPS to SS&FA (Culture)

Copy for information to :- Prime Minister's Office with reference to their ID No.58/58/C/2/2017-ES-2 dated 31.01.2020 (Attn: Ms. Aishvarya Singh, Deputy Secretary)

**F No. 21035/2/2020-Special Cell:
Government of India
Ministry of Culture**

New Delhi, 16th February, 2021

ORDER

The Competent Authority has decided to modify the composition of the National Implementation Committee (NIC) for the commemorations scheduled for the years 2020, 2021 and 2022. Therefore, in supersession of Ministry of Culture's order dated 12th February, 2020, the new composition of the committee shall be as under:

(i)	Hon'ble Home Minister	Chairman
(ii)	Hon'ble Minister of Finance	Member
(iii)	Hon'ble Minister of Culture	Member
(iv)	Hon'ble Minister of I & B	Member
(v)	Secretary, Ministry of Culture	Member Secretary
(vi)	Secretary, Ministry of I&B	Member
(vii)	Financial Advisor, Ministry of Culture	Member

2. The terms of reference of the National Implementation Committee shall be as under:

- i. The NIC may associate additional members based on the commemoration that is agreed.
- ii. The NIC will examine all proposals for celebrations of various commemorations and take appropriate decisions which will be considered by the Government for implementation subject to extent rules, instructions and practices.
- iii. The NIC will be empowered to exercise financial powers and accord sanction of expenditure for all matters in connection with the commemoration of 75th Anniversary of India's Independence.

**-Sd-
(Nirupama Kotru)
Joint Secretary to the Government of India**

To

All Members of National Implementation Committee (NIC)
PS to Minister of Culture
Sr PPS to Secretary Culture

**No.1/115/1/2020-TS
CABINET SECRETARIAT
RASHTRAPATI BHAWAN
(TS CELL)**

New Delhi, dated the 22nd October, 2020

ORDER

Subject: Commemoration of 75 years of India's Independence (Bharat Ka Amrut Mahotsav) – regarding.

The Competent Authority has approved the constitution of a Committee with the following composition to conceptualise, propose and execute the celebrations relating to 75 years of India's Independence.

i.	Cabinet Secretary	: Chairperson
ii.	Home Secretary	: Member
iii.	Foreign Secretary	: Member
iv.	Defence Secretary	: Member
v.	Secretary, M/o Culture	: Member
vi.	Secretary, Information & Broadcasting	: Member

Secretaries of other Ministries may be co-opted as Members on functional requirement basis, as and when required.

2. Terms of Reference of the Committee shall be follows:

- (i) The Committee shall conceptualise, propose and execute the celebrations relating to 75 years of India's Independence.
- (ii) The Committee shall draw up the calendar of activities/events for the celebrations, including certain activities/events to be planned to commence 75 weeks before 15th August 2022, with the duration of the commemoration planned up to 15th August 2023.
- (iii) The Committee shall also propose the composition of two Committees regarding the celebrations viz. (i) High-Level Committee of prominent personalities to organize the celebrations (ii) Group of Ministers to oversee the arrangements and achievements related to the celebrations.

-Sd-

(Bharat Khara)

Joint Secretary to the Government of India

Tel: 23013662

Copy to:

All Members of the Committee.

Copy for information to:

Prime Minister's Office (Shri Raghuraj Rajendran, Director) with reference to the ID No.5227874/2020-TG Cell dated 14.10.2020

-Sd-

(Bharat Khara)

Joint Secretary to the Government of India

Tel: 23013662